

Low Power Transmitter (LPT) into a High Power Transmitter (HPT) at Porbandar and to change the locations of some of the HPTs in the State;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ) : (a) to (c) No request for upgradation of Low Power TV Transmitter (LPT), Porbandar into High Power TV Transmitter (HPT) was received from Government of Gujarat. A proposal for rectification of technical fault of High Power TV Transmitter (HPT) at Dwarka by shifting its location was received from Government of Gujarat.

Setting up of HPT, Dwarka at a new site is envisaged to be taken up during the Ninth Plan subject to availability of infrastructural facilities and resources.

Closing down of Kendriya Vidyalaya

849. SHRI T. GOVINDAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Union Government have decided to close Kendriya Vidyalaya at Kasaragod in Kerala;

(b) if so, the reasons therefor;

(c) the number of representations received against the closure move; and

(d) the details thereof and the reaction of the Government thereon?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) No, Sir.

(b) Does not arise.

(c) and (d) Five representations, including one each from a Member of Parliament and a former Minister of State have been received against the closure move.

[Translation]

Losses of SEBs

850. SHRI V.V. RAGHAVAN : Will the Minister of Minister of POWER be pleased to state :

(a) whether most of the electricity boards are running at a loss and crores of rupees are outstanding against the public sector undertakings such as NTPC, Coal India Ltd., Railways, etc.

(b) if so, the details of the losses suffered by the State Electricity Boards during the last three years and outstanding dues against the public sector undertakings; and

(c) the main reasons for suffering such huge losses by SEBs?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) Yes, Sir.

(b) The surplus/deficit of the SEBs during 1994-95, 1995-96 and 1996-97 are enclosed Statement-I. A Statement indicating the outstanding dues of the Central Power Undertakings against SEBs etc., as on 31.1.1998 is enclosed Statement-II.

(c) The main reasons of the losses of the SEBs, *inter alia*, include, the widening gap between the average cost of supply and realisation, delay as well as inadequate revision of tariff; non realisation of the dues by SEBs for sale of power; low levels of capacity utilisation of existing plants and high transmission and distribution losses.

Statement-I

Statement showing the surplus/deficit of the SEBs during the years 1994-95, 1995-96 and 1996-97

(Rs. in crores)

S.No.	Name of the SEB	1994-95	1995-96	1996-97
1	2	3	4	5
1.	A.P.	-857.04	-1128.58	-721.27 (A)
2.	Bihar	-300.11	-27.52	-27.52 (P)
3.	Gujarat	-550.28	-1003.39	-953.43 (U)
4.	Haryana	-98.92	-536.59	-593.98 (A)
5.	H.P.	17.67	35.53	24.81 (A)
6.	Karnataka	-164.18	-499.41	-646.48 (U)
7.	Kerala	13.32	-30.48	-223.12 (U)
8.	M.P.	-382.40	-458.46	-210.91 (U)
9.	Maharashtra	320.75	-280.24	87.69 (A)
10.	Orissa	-136.08	-230.68	-230.68 (P)
11.	Punjab	-427.48	-325.64	-295.91 (U)
12.	Rajasthan	-412.75	-343.87	-343.87 (P)
13.	Tamil Nadu	-2.31	-76.74	-257.28 (U)
14.	Uttar Pradesh	-978.25	-1495.00	-1194.25 (A)
15.	W.B.	-78.66	-64.49	-227.27 (U)
16.	Assam	-296.90	-261.46	-411.05 (U)
17.	Meghalaya	-27.18	-21.66	-42.02 (U)
Total		-4360.80	-6748.68	-6266.54

A - Audited

U - Unaudited

P - Provisional

Statement-II

Outstanding dues payable to Central Sector Power Corporation and on 31st January, 1998

S.No.	SEBs/States	REC 01/98	NTPC 01/98	NEEPCO 01/98	DVC 01/98	NHPC 01/98	PFC 01/98	PGS 01/98
1	2	3	4	5	6	7	8	9
1.	Andhra Pradesh	208.38	225.45	0.00	0.00	0.00	128.48	34.58
2.	Arunachal Pradesh	0.00	0.00	3.72	0.00	0.58	0.00	0.58
3.	Assam	80.03	2.21	127.55	1.70	-0.28	0.00	18.10
4.	Bihar	314.43	1006.99	0.00	975.36	0.24	0.67	10.69
5.	Gujarat	0.30	208.47	0.00	0.00	0.00	0.00	3.52
6.	Goa	0.00	7.40	0.00	0.00	0.00	0.00	0.36
7.	Haryana	40.90	247.77	0.00	0.00	386.55	0.00	22.16
8.	Himachal Pradesh	0.56	28.95	0.00	0.00	18.00	0.00	0.50
9.	Jammu & Kashmir	0.08	385.22	0.00	0.00	36.41	0.00	20.34
10.	Karnataka	7.33	79.99	0.00	0.00	0.00	0.00	15.72
11.	Kerala	0.13	47.35	0.00	0.00	0.00	0.00	6.43
12.	Madhya Pradesh	434.78	409.43	0.00	0.00	0.00	0.00	6.19
13.	Maharashtra	0.00	229.23	0.00	0.00	0.00	0.00	4.28
14.	Manipur	4.99	0.00	21.09	0.00	1.62	0.65	3.85
15.	Meghalaya	8.39	0.00	0.00	0.00	0.69	0.00	0.55
16.	Mizoram	0.00	0.00	4.09	0.00	0.15	3.59	1.91
17.	Nagaland	0.00	0.00	12.41	0.00	2.35	0.17	2.05
18.	Orissa (GRIDCO)	90.50	276.07	0.00	0.00	0.87	14.65	4.84
19.	Punjab	0.28	32.32	0.00	0.00	92.84	0.00	10.10
20.	Rajasthan	31.03	81.84	0.00	0.00	18.05	0.00	29.79
21.	Sikkim	0.21	7.38	0.00	0.00	-0.09	0.00	2.96
22.	Tamil Nadu	2.80	56.81	0.00	0.00	0.00	0.00	18.35
23.	Tripura	0.34	0.00	1.64	0.00	0.49	0.00	0.02
24.	Uttar Pradesh	551.63	1309.75	0.00	0.00	445.77	0.00	254.49
25.	West Bengal	297.78	412.84	0.00	369.16	0.00	21.47	25.16
26.	DVB (DESU)	0.00	333.57	0.00	0.00	137.01	0.00	35.43
27.	DVC	0.00	277.40	0.00	0.00	0.61	0.00	6.93
28.	DNH	0.00	0.35	0.00	0.00	0.00	0.00	0.17
29.	UTC	0.00	1.65	0.00	0.00	3.64	0.00	0.27
30.	Neepco	0.00	0.00	0.00	0.00	0.92	0.00	0.00
31.	Daman & Diu	0.00	4.37	0.00	0.00	0.00	0.00	0.13
32.	Pondicherry	0.00	3.60	0.00	0.00	0.00	0.00	1.37
33.	Cooperatives	7.71	0.00	0.00	0.00	0.00	0.00	0.00
34.	State Govts.	0.01	0.00	0.00	0.00	0.00	0.00	0.00
35.	Power Grid	0.00	5.39	0.00	0.00	0.00	0.00	0.00
36.	Others (wind)	1.72	0.00	0.00	0.00	0.00	0.00	0.00
Total		2084.31	6681.80	170.50	1346.22	1145.44	169.68	541.14

Cumulative as on 31st January, 1998 : Rs. 12,139.09 crores.